

activities by BSIL?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Bihar Sponge Iron India Limited, a joint venture company of Bihar State Industrial Development Corporation and others have reportedly installed a waste gas cleaning system and an inplant dedusting system. The unit has also incorporated necessary equipments to avoid pollution by the Plant's waste gas or pollution of the river by the effluents.

(b) The number of tribal employees category-wise is as under:

Semi-Skilled	5
Supervisory/Clerical	6
Un-Skilled	66
Total	77

(c) BSIL have provided training facilities for learning driving, horticulture, civil works and some mechanical jobs. Besides, local tribals are given special coaching to facilitate their admission into ITI's and are also encouraged/trained to take up contract jobs for loading/unloading of materials.

(d) BSIL have adopted development schemes for 5 villages in which land had been acquired for the factory and the colony, under which community development works

like free primary education, repair of roads, provision of drinking water through hand pumps, organisation of medical camps alongwith individual welfare schemes like distribution of free text books and provision of coaching facilities, transport facility etc. are undertaken.

The annual amount spent on these activities is of the order of Rs. 10 lakhs.

Bihar Songe Iron Ltd.

5865. SHRI PIYUS TIRAKY: Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Unstarred Question No. 7166 on 27th April, 1989 regarding take over of tribal villages in Bihar for establishing BSIL and state:

(a) the capital invested in Bihar Sponge Iron Ltd. by different agencies;

(b) the details of foreign exchange and foreign know-how involved in BSIL;

(c) the present production and target for 1990-91; and

(d) whether the BSIL has any order from abroad for export of its products?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Details of capital invested so far in BSIL by different agencies is as follows:—

1. EQUITY

	<i>Rs. in Crores</i>
(i) Promoters	22.40
(ii) IFC (Washington)	0.95
(iii) Public	17.73
Sub-total	41.08

2. LOANS

	<i>Rs. in Crores</i>
(i) Rupees Loan from Indian Financial Institutions and Banks	47.35
(ii) Foreign Currency loan from Foreign Institutions and from Indian Institutions	24.65
Sub-total	72.00
Total	Rs. 113.08 Crores.

(b) Details of Foreign Exchange and Foreign know-how involved in BSIL are:

(i) Foreign Exchange involved was—

	<i>In million D.M.</i>
Plant and Machinery	27.11
Technical know-how	10.42
Total	37.53

(ii) KNOW-HOW

Lurgi has provided the SL/RN process know-how and technology for manufacture of sponge iron based on utilisation of coal which involves direct reduction of iron ore under controlled conditions.

(c) Commercial production started from 1st July, 1989. During the 9th month period from 1st July, 1989 to 31st March, 1990, around 78,000 tons of sponge iron has been produced. Currently plant is operating at 80-85% capacity utilisation. Production target for the year 1990-91 is 1,35,000 tons (90% of plant capacity).

(d) No, Sir.

Censoring of Films and Documentaries by Doordarshan

5866. SHRIJANARDHANA POOJARY:
Will the Minister of INFORMATION AND

BROADCASTING be pleased to state:

(a) whether film and documentary makers have protested against censoring of their films and documentaries by Doordarshan during the last three months; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMEN-TARY AFFAIRS (SHRI P. UPENDRA): (a) No such specific complaint has been received by Doordarshan during the last three months.